

## **Secretary-General laid the Bills passed by the Houses of Parliament and assented to by the President**

**SECRETARY-GENERAL:** Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the Fourteenth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 05<sup>th</sup> December, 2023:-

- (i) The Advocates (Amendment) Bill, 2023;
- (ii) The Appropriation (No. 3) Bill, 2023;
- (iii) The Appropriation (No. 4) Bill, 2023;
- (iv) The Post Office Bill, 2023;
- (v) The Central Goods and Services Tax (Second Amendment) Bill, 2023;
- (vi) The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023;
- (vii) The Provisional Collection of Taxes Bill, 2023; and
- (viii) The Press and Registration of Periodicals Bill, 2023.

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of following eleven Bills passed by the Houses of Parliament and assented to by the President:

- (i) The Jammu and Kashmir Reservation (Amendment) Bill, 2023;
- (ii) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023;
- (iii) The Central Universities (Amendment) Bill, 2023;
- (iv) The Repealing and Amending Bill, 2023;
- (v) The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023;

- (vi) The Government of Union Territories (Amendment) Bill, 2023;
- (vii) The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023;
- (viii) The Telecommunications Bill, 2023;
- (ix) The Bharatiya Nyaya Sanhita, 2023;
- (x) The Bharatiya Nagarik Suraksha Sanhita, 2023; and
- (xi) The Bharatiya Sakshya Bill, 2023. ? (*Interruptions*)

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**12.07½ hrs**